

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 333/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

VINDHYACHAL CHAUHAN & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.123820/2018-CONDONATION OF DELAY IN FILING and IA No.123823/2018-EXEMPTION FROM FILING O.T. and IA No.123821/2018-CONDONATION OF DELAY IN REFILING and IA No.123822/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS)

Date : 07-03-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. P.I. Jose, AOR
Mr. Harikumar V., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1,3,5-8 & 10-12 are granted four weeks' time, to file counter affidavit.

Ld.counsel for the petitioner has failed to file the spare copies for issuance of notice to the respondent Nos.2,4 & 9 within the period prescribed under the rules. Therefore, the matter shall be processed for listing before the Hon'ble Judge in Chambers for further directions.

RAJESH KUMAR GOEL
Registrar

sb